

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 413 of 2012 in
DFR No. 2232 of 2012**

Dated: 19th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttrakhand Power Corporation Ltd. ...Appellant (s)

Versus

M/s. R.V. Akash Ganga Infrastructure Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Shashank Pandit
Counsel for the Respondent(s): Mr. C.K. Rai for
Mr. Buddy A. Ranganadhan for
Commission

ORDER

Post the matter on **20.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak